

(2021) 11 NCDRC CK 0010

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 399 Of 2021

Dr. Rajendra Prasad Centre For
Ophthalmic Sciences, Aiims
Through Director Aiims, Ansari
Nagar, New Delhi

APPELLANT

Vs

Julius Kachhap S/o. Lt. Victor
Kachhap

RESPONDENT

Date of Decision: Nov. 8, 2021

Acts Referred:

- Consumer Protection Act, 1986 - Section 13(1)(a), 13(2)(a), 13(3), 21(b)
- Consumer Protection Act, 2019 - Section 38(2)(a)

Hon'ble Judges: R.K. Agrawal, President Member; Dr. S.M. Kantikar, Member

Bench: Division Bench

Advocate: Anuj Jain, S.K. Tiwary, P.K. Yadav

Final Decision: Dismissed

Judgement